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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/368/ (IB)/2017  
NAME OF THE PETITIONER(S) : TRIPHASE TECHNOLOGIES PVT LTD  
NAME OF THE RESPONDENT(S) : GEMINI COMMUNICATION LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. TK Bhaskar  
Vikram P Jain  
Shwetha Vasudevan

Counsel for the  
Petitioner



2. Rahul Jain

Counsel for the  
Respondent-



**ORDER**

Counsel representing both the parties are present. Counsel for petitioner stated that he has received instructions from the petitioner to withdraw the matter ~~and~~ ~~prays to withdraw the petition~~ <sup>also</sup> He ~~has~~ made endorsement on the petition to this effect. The matter is dismissed as withdrawn.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)